

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 825 of 2020**

In the matter of:

Gammon Infrastructure Projects Ltd.

....Appellant

Vs.

AF Consult India Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Ashish Verma, Advocate.

**Respondents: Ms. Sanjana Saddy, Advocate for R1.
Mr. Devvart Rana, Advocate for RP**

ORDER

(Through Virtual Mode)

03.02.2021: Written submissions filed by the Appellant are taken on record. Respondents have not filed written submissions. Time is extended by two weeks to file the same.

Post the appeal 'for admission (after notice)' on 4th March, 2021 before Court No.II.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

AR/g